

Tigers Population in the Country

618. SHRI ANANTA PRASAD SETHI : Will the PRIME MINISTER be pleased to state :

(a) the number of tigers in the country at present;

(b) whether there has been any increase in the number of tigers in the Tiger Reserve;

(c) if so, the extent thereof; and

(d) the percentage of its increase during last five years ?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI BIR SEN) : (a) In the All-India Tiger Census conducted during 1984, 4005 tigers were counted.

(b) Yes, Sir.

(c) and (d). There were only 11 tiger reserves five years ago, i. e. in 1979. The population of tigers in these 11 Reserves was estimated to be 711 in 1979. In 1984, 960 tigers were counted in these reserves, thus showing an increase of about 33.5%.

In the other four tiger reserves established after 1979, the total number of tigers counted in 1984 was 161.

Crimes in Running Trains

619. SHRI MOHD. MAHFOOJ ALI KHAN :

PROF. RAMKRISHNA MORE :

Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether crimes in running trains have been on the increase for the past sometime;

(b) if so, the number of robberies and other crimes committed in the running trains during the last six months and how does it compare with the crimes committed during the previous six months; and

(c) measures taken by Government to check the incidents of crime in the running trains and for the safety of passengers and their belongings ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRIMATI RAM DULARI SINHA) : (a) to (c). A statement is laid on the Table of the House.

Statement

The State Governments and Union Territory Administrations are responsible for enforcing law relating to offences. The available information relating to Crime committed in running trains during the periods from March 1984 to August 1984 and September 1984 to February 1985 is given in the Annexure.

2. The Railways are taking following measures to prevent incidents of crimes on the Railways :—

(1) The drivers of the trains have been directed to sound the distress whistle if the train is brought to a sudden unscheduled halt so that the escort party is put on the alert.

(2) Coach attendants have been instructed to remain vigilant and prevent entry of unauthorised passengers into reserved compartments.

(3) The Research, Design and Standards Organisation of the Railways has been advised to suggest improvement in the locking arrangements of sliding doors of compartments, improvement in the vestibules to prevent unauthorised entry and provision of better lighting facilities in and outside the compartments.

3. The following measures have been taken for the safety of passengers and their belongings :

(1) All night passenger/Mail/Express trains are escorted by armed police.

(2) Plain clothes staff has been deputed to watch suspicious persons.

(3) At way side railway station, where there is no Thana or Out-

Post, District Police Staff have been directed to remain present at Railway Station at train timings to watch the suspicious persons.

- (4) History sheets of active criminals are being opened.

- (5) Police escort parties have been directed to detrain at every stoppage, where train stops and take a round of the train and watch suspicious persons.

ANNEXURE

Crimes committed in running trains during the periods from March, 1984 to August, 1984 and September, 1984 to February, 1985.

Sl. No.	Description of crime committed in running trains	March 1984 to August, 1984	September, 1984 to February, 1985
1.	Robbery	78	27
2.	Dacoity	15	16
3.	Murder	5	13
4.	Professional poisoning	35	37
Total :		133	93

Unemployment Among Rural and Urban Youth

620. SHRI S.M. BHATTAM : Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state :

(a) whether Government propose to take specific measures for tackling the problem of unemployment of rural and urban youth;

(b) if so, the details and nature of programmes;

(c) the special steps or schemes proposed to be undertaken to utilise the services of and involving the unemployed youth in the nation building programmes; and

(d) when are they proposed to be implemented and what is the estimated cost of such programmes ?

THE MINISTER OF STATE IN THE DEPARTMENT OF YOUTH AFFAIRS AND SPORTS (SHRI R.K. JAICHANDRA SINGH) : (a) and (b). Yes, Sir. The Approach Paper to the Seventh Five Year Plan already emphasises the need to increase employment opportunities.

Programmes for tackling the problem of unemployment of youth are, however, undertaken in several Ministries/Departments of the Government. Information with regard to the details and nature of these is being collected and will be laid on the Table of the House in due course.

(c) Special steps for involvement of unemployed youth in nation building activities have been taken. Some of the important programmes; inter-alia, include : organisation of national integration camps in different parts of the country; observance of National Youth Day and National Youth Week throughout the country involving activities like special work projects; activities aimed at creating awareness against social evils like dowry, casteism, communalism, etc. and in favour of national accepted values such as pride in Indianness, secularism, discipline, democracy, unity, etc.; introduction of new vocational training programmes for upgrading the functional capability of unemployed youth; preservation and improvement of environment by tree plantation, cleanliness drives, etc.; and strengthening of rural youth clubs and Nehru Yuvak Kendra movement to promote youth programmes by opening during seventh Five Year Plan Kendras in